



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Habeas Corpus Petition No. 24/2023

Sadiq Sarraf S/o Samer

----Petitioner

Versus

Union Of India

----Respondent



For Petitioner(s) : Mr. Akhil Choudhary

For Respondent(s) : Mr. Tej Prakash Sharma (SPP)

**HON'BLE MR. JUSTICE BIRENDRA KUMAR  
HON'BLE MR. JUSTICE ANIL KUMAR UPMAN**

**Order**

**20/01/2023**

Learned counsel for the National Investigation Agency has already appeared.

Let the respondent file reply within two weeks.

List on 07.02.2023.

(ANIL KUMAR UPMAN),J

(BIRENDRA KUMAR),J

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